GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.3773 TO BE ANSWERED ON 08.12.2016

24X7 POWER FOR ALL

3773. SHRI KANWAR SINGH TANWAR:

Will the Minister of POWER be pleased to state:

(a) whether the Union Government has taken an initiative to prepare State specific Action Plans for providing 24x7 power for all in partnership with the State Governments;

- (b) if so, the details thereof;
- (c) whether there are any financial constraints in this regard; and

(d) if so, the measures being taken/ proposed to be taken by the Union Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) & (b) : Supply of continuous and reliable power is the responsibility of the respective State/Power Utilities. However, the Government of India has taken up a joint initiative with all the States/UTs for preparation of State specific documents for providing 24x7 power supply to all and adequate supply of power to agricultural consumers as per State policy. 24x7 Power for All document has been signed with all the States/UTs except Uttar Pradesh and Tamil Nadu.

(c) & (d) : Under the '24X7 Power For All' initiative, there is no separate grant from Union Government for the States / Union Territories. However, the Government of India supplements the States with schemes such as Ujwal DISCOM Assurance Yojana (UDAY), Integrated Power Development Scheme (IPDS) and Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) to help them to achieve the objective. Also States may arrange the required funds from their own grant or from financial institutions.

* * * * * * * * * * * *